

**RAJASTHAN HIGH COURT**

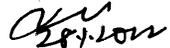
No. 05/PI/2022

Date- 28.01.2022

**C I R C U L A R**

Considering the prevailing situation and spread of Covid-19, for safety and security of all concerned, it is hereby notified that all the Subordinate Courts/Special Courts/Tribunals shall continue to function only through virtual mode till 05.02.2022 in terms of Circular No. 03/P.I./2022 dated 11.01.2022.

By Order

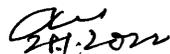
  
REGISTRAR GENERAL

No. Gen./XV/42/2020/236

Date – 28.01.2022

Copy forwarded to the following for information and necessary action:-

1. The Registrar Cum Principle Secretary to Hon'ble the Chief Justice, Rajasthan High Court.
2. The Private Secretaries to all Hon'ble Judges, Rajasthan High Court, Jodhpur/ Jaipur Bench.
3. All the District & Sessions Judges with the request to circulate the same amongst all the Presiding Officers of their judgship.
4. Presiding Officers of all the Special Courts and Tribunals.
5. All the Bar Associations through the concerned District & Sessions Judges.
6. Sr. Technical Director/Technical Director, NIC, Rajasthan High Court, Jodhpur/Jaipur Bench for uploading on the website of Rajasthan High Court.

  
REGISTRAR GENERAL